

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

DA No.164/1997

New Delhi, this 22nd day of January, 1997

Hon'ble Shri S.P.Biswas, Member(A)

Shri J.P. Yadav
s/o Shri Narottam Singh
C-248, Sarojini Nagar
New Delhi

.. Applicant

(By Advocate Shri S.K. Gupta)

Versus

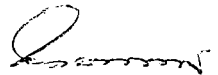
Union of India, through

1. Secretary
M/Urban Development
Nirman Bhavan, New Delhi
2. Superintending Engineer
Coor. Circle (Civil)
CPWD, 1st Floor, IP Bhawan
New Delhi-2
3. Superintending Engineer
PWD Circle-V(GOD)
4th Floor, MSD Building
New Delhi

.. Respondents

ORDER(oral)

Learned counsel for the applicant seeks leave
to withdraw this application. Permission is granted.
Application is accordingly disposed as withdrawn.


(S.P. Biswas)
Member(A)

/gtv/